

DIVISION BENCH
COURT - I

S-3

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

TP (IBC)/1(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	DENA BANK. VS RITSPIN SYNTHETICS LIMITED.
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

ORDER

1. None appears for the applicant.
2. Registry is directed to issue notice to the Corporate Debtor through Speed Post and e-mail and place the tracking information on record.
3. Corporate Debtor to file Reply Affidavit, in any, within two weeks.
4. Post this matter on **01/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)